Dated, Americale, the felber plember, 1970.

buble of the Procedurer to be followed in the tento be taken On death of high displace.

The undersigned is directed to can that the question of laying down certain instructions to be followed on death of high acquiredes has been considered by told Government, keeping in view the existing instructions of the lover ment of India in thre regard,

- A set of instructions to be included on such occasion. as approved by this Ocyaninent, is cookened.
- To be red thed that har effort, necessary action may be taken in accordance with the coinstructions in the matter ... closure of the offices of the State Soverment, observance of Stale mouning and funeral and hale-masting of national flags on death of high dignituaries.

Sd'- M Than Under Secretary to the Covt. of Tripura,

To

- The Spandal Secretary to the Governor of Tripura Ray Bhavan Agartala.
- The Secretary to equal himseter Tripure, Agartano. traces of all members of the committee Minister. Tripura, Agartela. Chief Secretary, Govt. of Tripura, Agastela.
- The Inspector General of Polic Tripura, Agartala. 6.
- All District Magistrate & Collectors, West/North/South. 8. All Supdt. of Police, West/North/South. Secretary, Scipura Legisletive Assembla, Agartala.
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PROCEDURES TO HE FOLLOWED AND ACTION TO BE TAKEN OF DEATH OF HIGH DIGNITARIES

Fresident

- 1. In the event of death of the Prosident -
 - (i) All offices of the Government of Tripura including those located outside the State will be closed on the day on which death occurs.
- 2. On the day of funeral -
 - (i) All offices of the Government of Tripura including those located cutside the State will be closed on the day of funeral.

Vice-President.

In the event of death of the Vice-President, all offices of the Government of Tripura including those located outside the State will be closed on the day on which death occurs.

Prime Minister

In the event of death of the Prime Minister, all flices of the Government of Tripura will be closed including those located outside the State or the day on which death occurs and also on the day of funeral.

Union Cabinet Ministers.

In the event of death of a Union Cabinet Minister, the offices of the Government of Tripura including those located outside the State will be closed for half a day.

Governor or Chief Minister, Tripura,

- 1. In the event of death of the Governor or the Chief himste
 - (i) The offices of the Government of Tripura including those located outside the State will be closed on the day on which death occurs.
- 2. On the day of funeral -
 - (i) The offices of the Government of Tripura including those located outside the State will be close

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death occurs.

4. In the event of death of ex-Lt. Governor or ex-Chief Minister, Union Territory of Tripura, the effices of the Govt. of Tripura including those located outside the State will be closed on the day on which death occurs.

In the event of death of a Cabinet Minister, Tripura or the Speaker, Tripura Legislative Assembly, the offices of the Govt. of Tripura including those located outside the State will be closed on the day on which death occurs.

Ministers of State or Deputy Ministers, Tripura or Deputy Speaker. Tripura Legislative Assembly.

In the event of death of a Hinister of State or a Deputy Minister, Tripura, or the Deputy Speaker, Tripura Legislative Assembly, the offices of the Government of Tripura including those located outside the State will be closed for half a day on the day on which death occurs.

Chairman or Secretaries of All India Political Parties and Leaders of Leaders of Local Political Parties.

In the event of death of Chairmen or Secretaries of All India Political Parties and in the event of death of Leaders of Local Political Parties, the offices of the Government of Tripura including those located outside the State will be closed on the day on which death occurs.

GENERAL INSTRUCTIONS

1. On receipt of intimation of death of the President, the Vicer President and the Prime Minister from the Government of India, the Chief Excretary, Government of Tripura will inform all concerned. The All India Radio, Agartala, will also make a amnouncement.

LAW

- The Heads of Departments and Offices, Covt. of Tripura will arrange for closure of their offices as soon as information is received by them from the Govt. of Tripura or All India Radio, Agartala.
 - 2. On receipt of intimation of death of the Governor, the Chief Minister, the Speaker and the Cabinet Minister, the Chief Secretary, Govt. of Tripura will inform all concerned. The All India Radio, Agartala, will also make an announcement. The hadds of departments and offices will arrange for closure of their offices as soon as information is received by them from the Govt. of Tripuraer All India Radio, Agartala.
- The Prime Minister, the Governor, the Chief Hinister, the Speaker and the Cabinet Minister is received after office hour, the offices of the Government of Tripura including those located outside the State will be closed on the following day, if it is otherwise a working day.
- 4. If intimation of death of the Fresident, the Vide-President and the Prime Minister is received during office hours late in the afternoon, the offices will be closed for rest of the day. If it is not possible to effect closure for more than three hours, the Chief Secretary, Government of Tripura, afterhearing from the Government of India, will issue instructions for closure of the offices on the following day also, if it is otherwise a working day.
- 5. If intimation of death of the Governor, the Chief Minister, the Speaker and the Cabinet Minister is received during office hours late in the afternoon, the offices of the Government of Tripura will be closed for the rest of the day. In case, it is not possible to effect closure for more than three hours, the Chief

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Secretary, Government of Tripura, will issue instructions for closure of the offices on the following day.

- Secretary, Government of Tripura, on hearing from the Government of India, will determine the particular half day when the offices of the Government of Tripura including those located outside the State will remain closed.
- 7. In the event of death of a Minister of State or a Deputy Minister or the Deputy Speaker, the Chief Secretary, Government of Tripura, will determine the particular half day when the offices will remain closed.
- 8. The industrial establishments of the Government of Tripura will not be closed on death of any dignitary. In the event of death of the President, such establishments will remain closed only on the day of funeral at the place where funeral will take place. That day will also be declared as a public holiday at that place under the Negotiable Instruments Act, 1881, by the devernment of Larin, Ministry of lious Affairs and no public holiday will be declared under the said Act on death of any other dignitary.

STATE MOURNING

- 1. State mourning will be observed throughout Tripura for
 - i) 13 days in the event of death of the President;

 ii) 12 days in the event of death of the Prime Minister; and

 7 days in the event of death of a former President.
- 2. In the event of death of the Governor, Tripura, State mourning will be observed throughout the State for not exceeding 7 days, as decided by the Government of Tripura.
- 3. In the event of death of the Chief Minister, Tripura Chief Secretary, Government of Tripura, will obtain orders of the Government

Jef Minister may not exceed 7 days.

On the event of death of any other dignitaries, unlinarily there will be no state mourning but in individual cases, the instructions issued by the deverament of India, or by the Government of Tripura will take effect.

There will be no official entertainment during the period of the state mourning.

There will be no state mourning of half-masting of the National Flags on the Republic Day, the Independence Day and Mahatma Gandhi's birthday, as these are days of national rejoicing.

- National Flags on the Republic Day, the Independence Day and Mahatma Gandhi's birthday, as these are days of national rejoicing. The Practice of half-masting of the National Flag over the building in which the dead body of the dignitary is lying, so long as it continues to remain there, may be continued. Official entertainment scheduled on these days may also be cancelled without formally declaring state mourning.
 - 7. State mourning may be observed and the National Flags halfmasted in any day of the National Week (6th April to 13th April)
 and on 25th, 27th, 28th and 29th January.
 - 8. If the state mourning extending over a number of days is interpreted by any of the three national days, the rest of the prescribed period of State mourning will be observed immediately after interruption.

STATE FUNERAL

- 1. In the event of death of the President, the Prime Minister, a former President or a Governor, State funeral will be accorded.
 - 2. In the event of death of any other dignitaries, ordinarily no state funeral will be accorded but in individual cases, the Government of India or the Government of Tripura may issue orders for state funeral.
 - 3. State funeral will be attended by all gazetted officers of the

HALF-MASTING OF NATIONAL FLAG

In the event of death of the following dignitaries, the notional Plags will be flown at half-mast at the place or place indicated against each on the day of death.

Dignitaties Place or Places

- (i) President, Vice-President or _ Throughout Tripura. Prime Minister.
- (ii) Union Cabinet Ministers. Agartala.
- (iii) Governor or Chief Minister. Throught Tripura.
- (iv) Speaker, Tripura Legislative Assembly, Chief Justice, Gauhati High Court, Agartala Bench, Cabinet Ministers, Ministers of State, Deputy - Agartala. Ministers or Deputy Speaker.
- 2. If intimation of death of any dignitary is received in the afternoon, the National Flags will be half-masted on the following day also at the place or places indicated above, provided funeral has not taken place before sun-rise on that day.
- 3. On the day of funeral of a dignitary mentioned above, the National Flags will be half-masted at the place where funeral will take place.
- If State mourning is to be observed on death of any dignitary the National Flags will be hilf-masted throughout the period of mourning on all State Government buildings on which the National Flags are normally flown throughout the State.
- 5. The Matteral Flags in cars need not be flown at half-mast during the period of mourning on death of degnitaries.
- 6. Half-masting of the National Flags and, where necessary, observance of State mourning on death of foreign dignitaries will be governed by special instructions which will issue from the Government of India, Ministry of Home Affairs, in individual cases.

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